

THE DEPUTY PRIME MINISTER & MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). Investments by L.I.C. are governed by Section 27A of the Insurance Act, 1938 (as made applicable to the Life Insurance Corporation by the Notification dated the 23rd August, 1958) and the policy statement made by the then Minister of Finance on 25th August, 1958. Investment in shares of companies is permitted.

The total amount of investments in preference and ordinary shares of companies on 31-3-1968 was Rs. 152.10 crores.

NATIONAL SAVINGS CENTRAL ADVISORY BOARD

5670. SHRI S. P. RAMAMOORTHY :

SHRI K. M. KUSHIK :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the functioning of the National Savings Central Advisory Board are hampered because of the lack of co-operation between the official and non-official organisations ; and

(b) if so, the steps taken for its smooth functioning ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The functions of the Central Advisory Board include the co-ordination of the activities of the State Advisory Boards, whose chairmen are represented on the Central Board, and advising Government on specific measures necessary to spread the savings movement. Government have always given due consideration to all the suggestions and recommendations made by the Board and are not aware of any lack of co-operation by official organisations.

C.P.W.D. DIVISION FOR MAINTENANCE OF HOUSES FOR M.Ps.

5671. SHRI PREM CHAND VERMA : Will the Minister of WORKS, HOUSING AND SUPPLY, be pleased to state :

(a) whether a separate Unit of the C.P.W.D. Division is in charge of the maintenance etc. of the houses allotted to Members of Parliament ;

(b) if so, the strength of the staff, class-wise, and the salaries and allowances paid to them during the period from the 1st April, 1967 to the 31st March, 1968 ;

(c) whether the Division in charge of the maintenance etc. of houses for Members' Parliament is also in charge of other houses and, if so, the details of the accommodation they are looking after ; and

(d) the value of material used and the total expenditure incurred and the work carried out by them during 1967-68 and how much of this expenditure was incurred on the houses occupied by Ministers ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) :

(a) Yes. The following Units of the C.P.W.D. are looking after the maintenance of the residences allotted to M.Ps. :—

- (i) Parliament Works Division for building works.
- (ii) One sub-Division for Electrical Works.
- (iii) One sub-Division for Horticulture Works.

(b) A statement furnishing the information is laid on the Table of the House. *Placed in Library. See No. LT-1895/68*].